

12. 100% EOUs may also be permitted unless specifically prohibited in the Letter of Intent/Approval the sale of rejects upto 5% of production or such percentage as may be fixed by the Board.
13. Sale of scrap/waste/remnant material arising during the course of production involving indigenous or imported raw materials or both in DTA on payment of appropriate Customs and excise duty and other taxes would also be allowed by the Board of Approval.
14. Green Card holding approved 100% EOU are provided one Temporary telephone/telex facility for their Regd./Head Office and factory by the Telecommunication department.
15. 100% EOUs are granted cash compensatory support (CCS) on physical exports at 50% of the rate applicable to units in the DTA on the final output of the 100% EOU. This facility will be as an alternative to the scheme whereby supplies made from DTA to 100% EOUs are eligible for deemed export benefits at the rate of 75% of what is admissible on physical exports. Units may exercise a one time option for either of the scheme.
16. CST reimbursement is also allowed by regional licensing authority. Procedures have been laid down for this purpose.
17. Tax holiday for any continuous block of 5 years within 8 years of the commencement of production of 100% EOUs, has been

given effect from the budget of 1988-89.

18. Customs Bonding charges for individual units having bonding arrangements have been reduced to 100% of the cost of customs staff from the earlier level of 150% after the restructuring of the Scheme.
19. 100% EOUs have been exempted from the operation of Export Control Order on a case by case basis. This relaxation does not cover textile items covered by bilateral agreements.

[English]

Item of Import Involving Highest Amount

301. SHRI KUSUMA KARISHNA MURTHY: Will the Minister of COMMERCE AND TOURISM be pleased to state the item of import on which Government are spanning the highest amount at present?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Item of import on which Government are spending the Highest amount at present is "Ptroleum, Crude and Products".

[Translation]

Scheme for Development of Kumhrar Tourist Resort

302. PROF. (DR). SHAILENDER NATH SRIVASTAVA: Will the Minister of COMMERCE AND TOURISM be pleased to state:

(a) whether any scheme has been formulated for the development of Kumhrar (Patna) tourist resort;